

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).6257/2022

(Arising out of impugned final judgment and order dated 23-11-2021 in CRLA No.5172/2013 passed by the High Court of Judicature at Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

SHYAM SINGH @ KARIYA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.93407/2022-EXEMPTION FROM FILING O.T.)

Date : 15-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Ankit Goel, AOR

For Respondent(s) Mr. Vishal Thakre, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the respondents prays for and is granted four weeks' time to file counter affidavit.
2. List the matter for hearing on 20.02.2023.
3. Meanwhile, original records be requisitioned.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)